

(b) if so, whether on the same night a gang of Naga hostiles clad in K̄haki uniforms raided a shop in Debrapur Tea Estate and decamped with cash and articles worth Rs. 1,500 ;

(c) whether on the same day, Naga hostiles raided a shop in Naga Jank Tea Estate and took away cash and articles worth 2,000 rupees ; and

(d) if so, whether such raids have shaken the confidence of the people in security forces and are being compelled to follow the Naga hostiles ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (d). Information is being collected and will be laid on the Table of the House in due course.

#### Women's Education in Tripura

10451. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of EDUCATION be pleased to state :

(a) the schemes for women's education in Tripura and other Union Territories for 1968-69 ;

(b) the central aid being given for each of the scheme ; and

(c) the financial aid demanded for each and the cut made by the Central Government in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). The requisite information is being collected and will be laid on the Table of the Lok Sabha in due course.

#### Educational Grants to Tripura

10452. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of EDUCATION be pleased to state :

(a) whether the demands for grants for Education for the Union Territory of Tripura for the year, 1968-69 have been curtailed by the Central Government drastically ;

(b) if so, the total amount of the grants sought by the Tripura Government and how much of it has been slashed ;

(c) which specific schemes are likely to be hit thereby ; and

(d) the latest figures showing percentage of literacy amongst females and males in Tripura and how it compares with all India figures ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, the demands made by Tripura Administration were curtailed.

(b) The amounts proposed by Union Territory Government and those provided in their budget are given below :—

	Plan	Non-Plan
	(Rs. in lakhs)	
Amount proposed by the Union Territory Government in Budget Estimates, 1968-69	84.88	382.89
Amount provided in the budget	31.48	325.10

(c) and (d). Information is being collected and will be placed on the Table of the Lok Sabha in due course.

#### Dhebar Commission

10453. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Dhebar Commission

had recommended that the tribal reserve areas in Tripura be declared as guaranteed by the Constitution of India and that a scheme be drawn up for their progressive development ;

(b) if so, the decision taken by Government in the light of the said recommendations ; and

(c) the steps being taken in the light

of the scheme, if already drawn up for the development of the tribals ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Dhebar Commission did *not* recommend the declaration of any Scheduled areas in Tripura. The Commission, however, did recommend the setting up of Tribal Development Blocks.

(b) and (c). The Government have accepted these recommendations of the Commission and have set up Tribal Development Blocks for the intensive development of the areas where there is concentration of tribal population. The five Tribal Development Blocks set up so far cover a tribal population of 94,258. A sum of Rs. 18,79,600 has been spent through these blocks till now. Besides the Government have taken up scheme for the settlement of Jhumias on land. Under this scheme 20,754 families have so far been settled on land. 77,394 acres of Government land have also been allotted to landless Jhumia tribals and a sum of Rs. 87,09,865 has been spent towards grant for reclamation of land, purchase of bullocks, seeds etc.

#### Naxalbari-Type Unrest in Tripura

10454. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the growing sabotage and terrorist activities in Tripura perpetrated by the disruptive elements including destruction of bridges and the exploitation of the poor tribals to cause, the so-called Naxalbari-type unrest ;

(b) if so, whether there is evidence that these activities are politically inspired; and

(c) the steps being taken to find its cause and to prevent these disruptive activities effectively ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A reference is invited to answers to unstarred questions Nos. 6497 and 6615 furnished on 5th April, 1968. Government have no

other information that any Naxalbari-type of unrest is being fomented in Tripura.

(b) Some political parties are behind the agitations demanding immediate declaration of certain areas as scheduled areas under the Fifth Schedule of the Constitution and demarcation of forest reserve. In this connection there have been instances of destruction of forest plantations.

(c) Necessary measures to protect forests and plantations are being taken. Armed police camps as well as civil police outposts have been set up in the border areas of Tripura adjoining Mizo Hills district of Assam and constant vigilance is being maintained.

#### Settlement of Ex-Servicemen in Tripura and Nefá

10455. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what progress has been made in the scheme for settlement of ex-servicemen in Tripura and N.E.F.A ;

(b) how many ex-servicemen have already been settled in each of these areas and how many are yet to be settled ; and

(c) what Central assistance has been given for these schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). *TRIPURA*: 582 ex-servicemen have been settled in the colonies established in Tripura.

A scheme for the resettlement of 500 ex-servicemen 400 from Tripura and 50 each from Kerala and Punjab—in Tripura has been taken up. 56 out of the 400 from Tripura and all the 50 from Kerala have been selected and they will be settled at Karangicherra in Khawai sub-division, as soon as transit sheds etc. are constructed and water supply is arranged, action for which is under way.

Action is also being taken for selecting the remaining ex-servicemen.

*NEFA*: A scheme for the re-settlement of 650 ex-servicemen at Bhalukpong in Kameng district in NEFA, has been recently sanctioned as a Fourth Plan Scheme.